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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A.62/3288/2020**

This the 23<sup>rd</sup> day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. DINESH SHARMA, MEMBER (A)**



1. Dr. Mohsin Mushtaq, S/o Mr Mushtaq Ahmad Kutay, R/o Manzagam, Kulgam, aged about 31 years.
2. Dr. Musaffar Ali Khan, S/o Mohd Abdullah Khan, R/o Gojora, Budgam, aged about 30 years.
3. Dr. Gulzar Ahmad Dar, S/o Abdul Gani Dar, R/o Boh, D.H. Pora, Kulgam, aged about 30 years.
4. Dr. Mashkooor Ahmad Beg, S/o Mohammad Yaqoob Beg, R/o Pushroo, Anantnag, aged about 30 years.
5. Dr. Fayaz Ahmad War, S/o Gh Ahmad War, R/o Manzagam, Handwara, Kupwara, aged about 32 years.
6. Dr. Shabir Ahmad Mir, S/o Mohammad Ramzan Mir, R/o Managam, Wagoora, Baramullah, aged about 30 years.
7. Dr. Tariq Abdullah Mir, S/o Mohammad Abdullah Mir, R/o Anantnag, aged about 30 years.

.....Applicants

(Advocate: Mr. Jasiya Ali for Mr. S.F. Qadri)

**Versus**

1. State of J & K, through its Commissioner Secretary/Secretary to Govt, Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu.

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2. Director, Health Services, Kashmir Division, Srinagar.
3. Director, SKIMS, Srinagar.
4. Deputy Registrar (Academics), Institute of Medical Sciences, Soura, Srinagar.



.....Respondents

(Advocate: Mr . Rajesh Thapa, Id. DAG)

**ORDER [O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicant submits that this petition may be dismissed as infructuous.

2. Accordingly, the petition is dismissed as infructuous.

**(DINESH SHARMA)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*JNS*